

The Deputy Minister of Defence (Sardar Majithla): (a) India was represented at the Council Meeting of the World Veterans Federation held on the 27th November, 1954, in Vienna by Shri D. S. Thakur, General Secretary, All India Gorkha Ex-Servicemen's Welfare Association.

(b) As the Council Meeting was held only on the 27th November, it has not been possible to obtain this information.

(c) Two of the objects of the Federation are to defend the material interests of war veterans and war victims by all legal and constitutional means through the mutual exchange of information on legislation concerning them and to develop a programme for the rehabilitation of the war disabled. We are, therefore, likely to benefit in these two spheres. The only financial obligation is the payment of a membership fee of approximately Rs. 1,500 year by each Association which joins it.

DELHI POLICE

*747. **Mulla Abdullahai:** Will the Minister of Home Affairs be pleased to state:

(a) the number of complaints received during the year 1953-54 regarding corruption in the Police Department of Delhi;

(b) the number of cases in which investigations have been made; and

(c) the number of cases in which action has been taken on the results of the investigations?

The Deputy Minister of Home Affairs (Shri Datar):

	1953	1954 (upto 20-11-54)
(a)	43	33
(b)	43	33
(c)	22	9

FOREIGN AID

527. **Sardar Iqbal Singh:** Will the Minister of Finance be pleased to state:

(a) the amount of direct financial aid and loans (in rupees) received by India from foreign countries under various schemes up to the end of May, 1954;

(b) the instalments in which the amounts are to be repaid;

(c) the amount to be repaid during 1954-55; and

(d) when the last instalment is to be paid?

The Deputy Minister of Finance (Shri M. C. Shah): (a) to (d). The value of aid actually received in India upto 31st May 1954 in the shape of equipment and stores under various Foreign Aid Programmes is approximately Rs. 37.8 crores. This aid having been received on a grant basis, parts (b) to (d) of the question do not arise.

In regard to loans, India had taken up to 31st May 1954 five loans from the International Bank for Reconstruction and Development in Washington, besides the Wheat Loan from the U.S. Government. The details are given in the annexure. [See Appendix III, annexure No. 69.]

LAW OFFICERS

528. **Sardar Iqbal Singh:** Will the Minister of Law be pleased to state:

(a) the number of senior Law Officers under the Central Government other than the Attorney-General and the Solicitor-General;

(b) the names of such officers and the posts they occupy;

(c) whether any of such officers was practising before recruitment as a Solicitor; and

(d) the terms and conditions of service of such posts?

The Minister of Law (Shri Biswas): The expression "Senior Law Officers"